

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
L.P.A. No. 191 of 2020**

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Rizwan Khan ..... Appellant

Versus

The State of Jharkhand & others ..... Respondents

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**CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Appellant : Mr. Indrajit Sinha, Advocate  
For the State : Mr. Rajiv Ranjan, Advocate General  
Mr. Piyush Chitresh, A.C. to A.G.

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**Oral Order**  
**12/ Dated 28.09.2021**

As prayed, put up this case on 26.10.2021 at 2:15 P.M.

**(Dr. Ravi Ranjan, C.J.)**

**(Sujit Narayan Prasad, J.)**